

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 112, 113 & 114 of 2013

Dated : 26th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 112 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 113 of 2013

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 114 of 2013

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Panda
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1.

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ORDER

Heard learned counsel for the State Commission.

Parties are directed to file their respective written submissions on or before 21st October, 2013 after serving copy thereof on the other side.

Post the matter for reporting compliance on **23rd October, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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